GOVERNMENT OF INDIA

MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO. 1531

TO BE ANSWERED ON 01.08.2025

REGISTRATION OF NEWS CHANNELS

1531. SHRI SANDOSH KUMAR P:

Will the Minister of INFORMATION AND BROADCASTING be please to state:

- (a) the list of registered news channels in the country as of May 31, 2025, State-wise;
- (b) whether it is mandatory for all the online news channels to be registered;
- (c) if so, the procedures involved in the registration of news channels in the country;
- (d) whether there are any regulatory policies for the functioning of news channels; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a) to (e):

The number of private satellite TV news channels as of May 31, 2025 is 405. The details of all permitted private satellite TV channels (news and non-news) is available on the website:

https://new.broadcastseva.gov.in/digigov-portal-web-app/webHP?requestType=ApplicationRH&actionVal=userInformationSystem&screenId=2

There is no requirement of registration by the online news publishers.

Functioning of satellite TV news channels are regulated under the "Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022". It is available on:

https://mib.gov.in/sites/default/files/2024-05/uplinking-and-downlinking-guidelines-2022-english.pdf
